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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + FAO(OS) 96/2022, CM APPL. 38444/2022, CM APPL. 47004/2022 & CM APPL. 55805/2022

SUNANINA SINGH & ANR.

..... Appellants

Through: Mr. Arun Bhardwaj, Senior

Advocate with Mr. Vikram Singh

Jhakar, Advocate.

versus

#### SITA CHAUDHARY & ORS.

..... Respondents

Through: Mr. Parag P. Tripathi, Senior

Advocate with Ms. Anunaya Mehta, Advocate for R-1. Mr. Jayant Mehta, Senior Advocate with Mr. Rishabh Kapur, Advocate for R-2. Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan & Ms. Pallak Singh,

Advocates for R-3.

Mr. Aman S. Bakshi, Advocate for

R-4, 7 & 8.

Mr. K.P.S. Kohli & Mr. Kartik Mittal, Advocates for R-10, 11.

Mr. A.S. Chandiok, Senior

Advocate with Mr. Nikhil Singhvi, Ms. Simran Kohli, Mr. Shikhar Kishore & Ms. Vidushi Keshav,

Advocates for R-12.

S-11

+ FAO(OS) 97/2022, CM APPL. 38653/2022 & CM APPL. 55802/2022

JMD SUPER INFRATECH PVT. LTD.

.... Appellant

Through:

Mr. J.S. Bakshi, Senior Advocaate with Mr. Naman Joshi, Mr. Yuvraj Francis, Mr. Navvoop Bakshi, Mr. Abhishek Mohan & Ms. Ritika

FAO(OS) 96/2022, FAO(OS) 97/2022, FAO(OS) 98/2022 & FAO(OS) 99/2022

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Vohra, Advocates.

versus

SITA CHAUDHRY & ORS. & ORS. .... Respondents

Through: Mr. Parag P. Tripathi, Senior

Advocate with Ms. Anunaya Mehta, Advocate for R-1. Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan & Ms. Pallak Singh,

Advocates for R-2.

Mr. Aman S. Bakshi, Advocate for

R-4, 7 & 8.

Mr. K.P.S. Kohli & Mr. Kartik Mittal, Advocates for R-11, 12.

Mr. A.S. Chandiok, Senior

Advocate with Mr. Nikhil Singhvi, Ms. Simran Kohli, Mr. Shikhar Kishore, Advocates for R-13. Mr. Jayant Mehta, Senior Advocate with Mr. Rishabh

Kapur, Advocate for R-20.

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+ FAO(OS) 98/2022, CM APPL. 38655/2022, CM APPL. 47625/2022, CM APPL. 55803/2022 & CM APPL. 55804/2022

M/S DS ROLLING PVT LTD NOW KNOWN AS M/S KEDAAR METALIKS PVT LTD ..... Appellant

Through: Mr. Sanjeev Kumar Dubey, Senior

Advocate with Ms. Gayatri

Nandwani, Ms. Niharika Dubey & Mr. Uveis Ahmed, Advocates.

versus

MS SITA CHAUDHARY AND ORS ..... Respondents

Through: Mr. Parag P. Tripathi, Senior

Advocate with Ms. Anunaya Mehta, Advocate for R-1. Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan & Ms. Pallak Singh,

FAO(OS) 96/2022, FAO(OS) 97/2022, FAO(OS) 98/2022 & FAO(OS) 99/2022

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Advocates for R-2. Mr. Aman S. Bakshi, Advocate for R-4, 7 & 8. Mr. K.P.S. Kohli & Mr. Kartik Mittal, Advocates for R-11 & 12.

Mr. Jayant Mehta, Senior Advocate with Mr. Rishabh Kapur, Advocate for R-13.

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### + FAO(OS) 99/2022 & CM APPL. 38688/2022

# INDUSTRIAL CABLES (INDIA) LTD ..... Appellant

Through: Mr. A.S. Chandiok, Senior

Advocate with Mr. Nikhil Singhvi, Ms. Simran Kohli, Mr. Shikhar Kishore, Advocates for R-13.

versus

#### SITA CHAUDHRY AND ORS

..... Respondents

Through: Mr. Parag P. Tripathi, Senior

Advocate with Ms. Anunaya Mehta, Advocate for R-1. Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan, Advocate for R-3.

Mr. Aman S. Bakshi, Advocate for

R-4, 7 & 8.

Mr. K.P.S. Kohli & Mr. Kartik Mittal, Advocates for R-11 & 12.

Mr. Jayant Mehta, Senior Advocate with Mr. Rishabh Kapur, Advocate for R-13.

#### **CORAM:**

# HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE TALWANT SINGH

ORDER 05.01.2023

**%** 

At request of learned Senior Counsel appearing on behalf of the parties, in order to enable them to prepare a convenience compilation so

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as to assist this Court, in an efficient and effective manner, the hearing of the present appeals is adjourned. Let the convenience compilation be filed within two weeks from today, after providing copies *thereof*, to all the parties.

List on 06.02.2023.

## SIDDHARTH MRIDUL, J.

TALWANT SINGH, J.

**JANUARY 05, 2023**/at

Click here to check corrigendum, if any